

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

33. C.P. (IB)/171(MB)2021

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.04.2024**

**NAME OF THE PARTIES:- Mr. Anuj Bajpai (RP of Lavasa
Corporation Limited)
Vs.
Mr. Vinay Vitthaldas Maniar**

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Mitali Bhatt a/w Adv Ayush Rajani appeared for the Applicant.

List this matter on **21.06.2024**.

SD/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

SD/-

KULDIP KUMAR KAREER
Member (Judicial)